COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 442 OF 2017 IN</u> DFR NO. 1593 OF 2017

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Limited

...Appellant(s)

Patran Transmission Co. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Sahiba Ahluwalia

Counsel for the Respondent(s) : Ms. Poonam Verma

Ms. Nishtha Kumar for R.1

ORDER

Vs.

IA NO. 442 OF 2017

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 27.07.2017. Ms. Poonam Verma takes notice on behalf of Respondent No.1. Dasti, in addition, is permitted.

List the matter on 27.07.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/pr